



**APPELLATE TRIBUNAL FOR ELECTRICITY**  
**Core-4, 7<sup>th</sup> Floor, SCOPE Complex,**  
**Lodhi Road, New Delhi – 110003**

Dated: 14<sup>th</sup> August, 2024

**Notification**

In terms of Rule-10 of Appellate Tribunal for Electricity (Procedure, Form, Fee and Record of Proceedings) Rules, 2007, it has been decided by the Competent Authority that 19<sup>th</sup> August, 2024 (Monday) will be observed as Local Holiday in the Tribunal on the occasion of "Raksha Bandhan".

The matters listed in Court -1 comprising **Hon'ble Mr. Justice Ramesh Ranganathan, Chairperson AND Hon'ble Ms. Seema Gupta, Technical Member (Electricity)** on 19.08.2024 will be taken up for hearing on 27.08.2024.

Further, the matters listed in Court -2 comprising **Hon'ble Mr. Sandesh Kumar Sharma, Technical Member (Electricity) AND Hon'ble Mr. Virender Bhat, Judicial Member** on 19.08.2024 will be taken up for hearing on 29.08.2024.

Sd/-  
Registrar

**Copy to :**

PPS to Hon'ble Mr. Justice Ramesh Ranganathan, Chairperson

PPS to Hon'ble Mr. Sandesh Kumar Sharma, Technical Member (Electricity)

PPS to Hon'ble Ms. Seema Gupta, Technical Member (Electricity)

PPS to Hon'ble Mr. Virender Bhat, Judicial Member

PS to Ld. Registrar

Notice Board

Shri Jatin Chawla, Assistant

Smt. Preeti Kalsi, Steno.

Shri Jaiom, LDC

Shri Dhruv, Office Assistant (IT)- to upload on APTEL website.